

(b) if so, how many Indian Films were shown;

(c) the total collection derived from the Festival; and

(d) whether the Ministry of Culture of the U.S.S.R. invited a group of Indian Film workers for the Festival?

The Minister of Trade (Shri Kar-markar) : (a) Yes, Sir.

(b) Six feature films and eleven documentaries were selected for exhibition in this festival.

(c) The feature films as well as the documentaries were purchased outright by the Sovexportfilm and the question, therefore, of total collection does not arise.

(d) A delegation was sent by Government which included technicians and persons connected with the films to be shown in the festival.

Swimming Pool Reactor

*175. **Shri S. V. Ramaswamy :** Will the Prime Minister be pleased to state:

(a) whether our swimming pool reactor is working satisfactorily;

(b) whether any of our post-graduate students are being trained there in atomic reactor technology; and

(c) if so, how many?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) Yes.

(b) and (c). Not yet.

Theft of Official Documents

*176. {
 Shri Bansal :
 Shri Radha Raman :
 Shri Keshavalengar :
 Shri A. K. Gopalan :
 Shri Bhagwat Jha Azad :
 Shri Gidwani :
 Shri Naval Prabhakar :
 Shri D. C. Sharma :
 Shri Krishnacharya Joshi :
 Shri Velayudhan :
 Shri Rama Chandra Reddi :
 Shri Bheekha Bhai :
 Shri R. P. Garg :
 Shri B. D. Pande :
 Shri Kamath :
 Shri Gadilingana Gowd :

Will the Prime Minister be pleased to state:

(a) whether certain top secret files were recently stolen from the External Affairs Ministry; and

(b) if so, the action taken by Government in the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) and (b). No top secret files were stolen from the External Affairs Ministry but some papers were found missing on a secret file. Suspicion was aroused against Shadi Lal Kapur, a clerk in the Secret Issue Section, who had last handled the file. The matter was promptly taken up with the Police and a search effected of Shadi Lal Kapur's house. As a result some secret documents were discovered and Kapur was taken into custody. His wife was also subsequently arrested as the Police discovered that she had burnt some official documents. Investigation has now been completed and the accused are being prosecuted for offences under the Indian Penal Code and the Official Secrets Act. Steps have also been taken to tighten security in the External Affairs Ministry and it is proposed to apply the new rules in regard to security to the other Ministries concerned as well.

International Atomic Agency

*177. {
 Shri Radha Raman :
 Shri Shivananjappa :
 Shri Wodeyar :
 Shri Nettur P. Damodaran :

Will the Prime Minister be pleased to state:

(a) whether the Statute of the International Atomic Agency prepared by the 12 sponsoring nations had been debated and finalised in the conference of 81 nations which met at U.N. Head-quarters;

(b) if so, the special features of the statute and when and how this Agency is to come into existence; and

(c) whether India will be a signatory to this statute?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) Yes.

(b) The official report of the Indian Delegation to the United Nations Conferences on the Statute of the International Atomic Energy Agency is still awaited.

(c) Yes.

Evaluation of Telegraph and Telephone Assets

*178. **Shri Chattopadhyaya :** Will the Minister of Communications be pleased to refer to the reply given to Starred Question No. 510 on the 6th March, 1956, and state :

(a) the progress made so far with regard to implementation of the